

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing)

ITEM No.32
C.P. No.134/BB/2023

IN THE MATTER OF:

Income Tax Department

... Petitioner

Vs.

The ROC, Karnataka & Anr.

... Respondents

Order under Section 252 of Companies Act, 2013

Order delivered on: 28.06.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/IT Dept.

: None

ORDER

1. None appeared for the Petitioner/IT Dept.
2. List the matter on **14.08.2024**.

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Puja

Sd/-
K. BISWAL
MEMBER (JUDICIAL)